

B.S. BHANUMATHI
REGISTRAR GENERAL

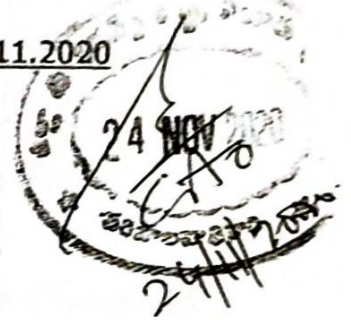


AMARAVATI
(Off) : 0863-2372613
(Telefax) : 0863-2372631

R-9118
24-11-20

ROC No.192/SO/2020

Dated 24.11.2020



To

All the Principal District & Sessions Judges
in the State of Andhra Pradesh

Sir/Madam,

Sub: High Court of Andhra Pradesh – COVID-19 Pandemic across the State – Functioning of Subordinate Courts including Labour Courts and Tribunals under the control of the High Court - views/suggestions called for - Reg.

Ref: High Court's Notifications in Roc No.192/SO/2020 dated 01.07.2020, 13.07.2020, 16.07.2020, 21.07.2020, 03.08.2020, 17.08.2020, 31.08.2020, 21.09.2020, 23.09.2020, 04.10.2020 and 03.11.2020

Adverting to the subject and reference cited, as directed, I request you to conduct meeting with the Advocates' Association of your District on 04.12.2020, regarding functioning of the Courts, and send the views and suggestions thereon in brief by 7.12.2020 for placing the same before the Hon'ble the Chief Justice, for kind perusal.

Yours sincerely,

REGISTRAR GENERAL

24.11.20

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PRL. DISTRICT COURT, WEST GODAVARI, ELURU, DT. 26.11.2020

Communicated to all the Presidents of Bar Association In West Godavari District with a request to attend meeting on 04.12.2020 at 4.00 P.M., through Blue Jeans Application, for submitting views and suggestions regarding functioning of the Courts and also submit your views and suggestions In writing to the District Court, Eluru, on or before 05.12.2020, for onward submission of the same to the Hon'ble High Court.

The Blue Jeans ID and password will be placed on 04.12.2020 at 2.00 P.M In the District Court's Official Web Site i.e., <http://districts.ecourts.gov.in/westgodavari>.


PRL. DISTRICT JUDGE,
W.G., ELURU. 26/11

Copy to:

The Incharge System Officer, Principal District Court, Eluru, with a direction to upload the same In the official website of District Court and also send **emails** to all the Courts and also take necessary steps in this regard.

DIS NO 4504
26/11/2020